

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BENGALURU**

REVIEW APPLICATION NO.170/00043/2019
IN
OA. NO.170/00015/2018

DATED THIS THE 22ND DAY OF OCTOBER, 2019

**HON'BLE DR.K.B.SURESH
HON'BLE SHRI C.V. SANKAR**

...MEMBER(J)
...MEMBER(A)

1. Union of India
Rep. by its Secretary,
Department of Posts,
Dak Bhavan,
New Delhi – 110 001.

2. The Postmaster General,
South Karnataka Region,
Bangalore – 560 001.

3. The Sr. Superintendent of Post Offices,
Mysore Division,
Mysore – 570 020. ...Applicants in RA.

(By Standing Counsel Shri V. N. Holla, for Applicants)

V/s

Shri Channabasavadevaru
S/o Chandrashekariah,
Aged 65 years,
Retired as Postal Assistant,
K.R. Nagar SO-571602.
Residing at: 7th 'A' Cross,
K.R. Nagar -571602. ...Respondent in RA

(By Advocate Shri A.R. Holla)

ORDER (ORAL)**HON'BLE DR.K.B.SURESH** **...MEMBER(J)**

RA will not lie for the very simple reason that the principle of prospective overruling will then operate. Our stand has been reversed following the Hon'ble High Court judgment, but that will not give ammunition to the respondents to go beyond the situation as existed earlier and demand that there must be a retrospective reckoning of our order. That is not so. All our orders are prospective in nature only. Therefore, RA does not lie, dismissed. No order as to cost.

(C.V. SANKAR)
MEMBER(A)

(DR.K.B.SURESH)
MEMBER(J)

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Annexures referred to by the Applicants in RA.43/2019

1. Annexure RA-1 : Copy of order dated 23.10.2018 in OA.No.170/00015/2018.
